

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:4180
ANSWERED ON:21.04.2005
FINANCIAL POWERS FOR PURCHASE OF MATERIALS
Jogi Shri Ajit;Shukla Smt. Karuna

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the zonal Headquarters of South-East Central Railway, Bilaspur has been given full financial powers for the purchase of various materials needed for the zone;
- (b) if not, the reasons therefor;
- (c) whether the Regional industries are accorded any priority in the purchase of such materials used in this Railway zone;
- (d) if not, the reasons therefor;
- (e) whether Railways are likely to take any initiatives for setting up industries for those materials for which there is no industry presently;
- (f) if so, whether the Railway Zone has taken up this matter with the Chhattisgarh Government; and
- (g) if so, the details thereof ?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI R.VELU)

- (a) The General Manager of South-East Central Railway, Bilaspur, has been delegated financial powers upto Rs. 15 crore for procurement of stores on par with the General Managers of other Zonal Railways. If the procurement value of stores exceeds Rs. 15 crore, then, purchases are approved by the Railway Board/ Minister of State for Railways/ Minister of Railways.
- (b) The powers already delegated are considered adequate.
- (c) & (d) The Ministry of Railways follows the guidelines of the purchase policy of the Government of India for procurement of materials. Purchase preference is given to the Central Public Sector Enterprises
- (e) Ministry of Railways has no intention of setting up industries for materials required by Railways.
- (f) & (g) Do not arise.